

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/31/2016
NAME OF THE PETITIONER(S) : M. VANCHINATHAN
NAME OF THE RESPONDENT(S) : SUN BRUSHWARE PVT LTD & ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. Sankaranarayanan
(For A.K. Mylram Associates)
For Petitioner A.K. Mylram

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent.
Matter is adjourned for the presence of the Respondent failing which appropriate order
will be passed. Put up on **06.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)